

ployees Consumer Co-operative Society Limited, New Delhi), for the year 1992-93.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT. 5746/94]

Review on the Working of and Annual Report of Indian Renewable Energy Development Agency, Limited, New Delhi for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): On Behalf of Shri S. Krishna Kumar, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5747/94]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of Non-Conventional Energy Sources for the year 1993-94.

[Placed in Library. See No. LT. 5748/94]

12.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirtieth Report

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur): I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on Private Member's Bills and Resolutions.

12.34 $\frac{1}{4}$ hrs.

ESTIMATES COMMITTEE

Fortieth Report

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Fortieth Report (Hindi and English versions)

of the Estimates Committee on Action taken by Government on the recommendations contained in their Thirty-first Report (Tenth Lok Sabha) on the Ministry of Home Affairs—System of Administration in Union Territories.

12.34½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy-First and Seventieth Reports

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

- (1) Seventy-first Report on Production of an Armoured Vehicle 'Z', its Gun and Ammunition.
- (2) Seventieth Report on Action Taken on 32nd Report (10th Lok Sabha) relating to Assessment of Small Scale Industrial Undertakings.

12.35 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Thirty-Third and Thirty-Fifth Report

[Translation]

SHRI PARAS RAM BHARDWAJ (Sarangarh): I beg to present a copy

each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto:—

- (i) Thirty Third Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Economic Affairs—Insurance Division)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India and appointment of SCs and STs in the panel of Advocates.
- (ii) Thirty Fifth Report on Action Taken by Government on the recommendations contained in the Twentieth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Steel — Reservations for and employment of Scheduled Castes and Scheduled Tribes in Visakhapatnam Steel Plant.

(ii) Study Tours Report

SHRI PARAS RAM BHARDWAJ (Sarangarh): I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports:—

- (i) Report on Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Nagpur, Bombay, Jamnagar, Ahmedabad and Vadodara during July, 1993.